

W/Site

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC ACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

The following posting/transfer is hereby made in official exigency with immediate effect :

S. No	Name of Officials (Sh./Ms.)	From	To
1	Shilpi Bhatia E.C. 23762403	JA in the Office Pool, RACC	JA/Ahlmad in the Court of Sh. Paras Dalal, Ld. ACJM, RACC
2	Divya E.C. 52008103	JJA in Copying Agency, RACC	JJA in R&I Branch, RACC
3	Suresh Kumar E.C. 93299139/13913	JA in R&I Branch, RACC	JA in Copying Agency, RACC

Note :-

1. Ms. Shilpi Bhatia, JA as mentioned (Supra) at S. No. 1 is directed to take over the charge of the judicial files and records of her transferee Court as per Volume IV, Chapter 16, Part D of Delhi High Court Rules & Orders under the title "Custody of Judicial Records" as the incumbent Ahlmad Ms. Manisha Gautam Sharma, JA EC : 10267464 has already proceeded on maternity leave. Consequent upon her joining, Ms. Shilpi Bhatia, JA is directed to report in the Office Pool, RACC, New Delhi. In case of any delinquency qua handing and taking over of charge strict disciplinary action shall be taken.

2. Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

C
(DINESH BHATT)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RACC, New Delhi

8167-8183/D

No.: _____/F.7/P&T/Admn/RACC/2026

Dated, Delhi the 09/07/2026
At. 04.20 P.M.

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. II Central District, THC, Delhi.
4. The concerned officials.
5. PS to the undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P, Personal File, Admin.-II, THC, Delhi.
8. Dealing Official Layers & ACR Cell, Central, THC are directed for necessary updation of records as per rules.
9. The Website Committee, THC, Delhi for uploading.
10. Leave Section, RACC.

C
Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RACC, New Delhi